Shri A. K. Sen: No grounds are given by the Military Tribunal.

Shrimati Renuka Ray: Is the Prime Minister aware that the wife of Col. Bhattacharya was not consulted in regard to the lawyer who was to be appointed as his advocate?

Shri A. K. Sen: That is not a fact.

Shrimati Renuka Ray: Is it a fact that she wanted to have the service of Shri Radha Binod Pal?

Shri A. K. Sen: That is absolutely wrong information which the hon. Member has. The advocate is an extremely renowned advocate in criminal matters and he was engaged by his family.

Shrimati Renuka Ray: May I ask the hon, Minister to enquire from Col. Bhattacharya's wife whether she has no grievance that she was not consulted?

Shri A, K. Sen: His family had engaged Shri Ghatak and given him the warrant of attorney.

Some Hon. Members rose-

Mr. Speaker: Rest of the questions should be reserved for the discussion.

Sale of Indian Cloth to U.K.

Shri D. C. Sharma:
Shri M. B. Thakore:
Shri Ajit Singh Sarhadi:
Shri P. C. Borooah:
Shri Hem Barua:
Shri Morarka:

Will the Minister of Commerce and Industry be pleased to state:

- (a) whether any considerable increase is expected in the sale of Indian cloth to the United Kingdom; and
 - (b) if so, the details thereof?

The Minister of Commerce (Shri Kanungo): (a) and (b). Since 1960 exports of cotton textiles to United Kingdom have been subject to a ceiling mutually agreed upon by the textile industry in the two countries. During 1960 and 1961 the ceiling was

175 million sq. yards. For 1962 this has been increased to 195 million sq. yards. A supplementary quota of 11 million sq. yards has also been allotted to India. In view of these larger quantities, it is expected that exports will increase.

Shri D. C. Sharma: May I know what will be the effect on our exports of textiles to U.K. because of U.K.'s entry into the European Common Market?

Shri Kanungo: It is yet to be seen on what terms U.K. joins the European Common Market.

डा॰ गोबिन्द दास : आगे श्रीर वहां पर हमारा निर्यात कपड़े का हो, इसके लिए कोई बातचीत चल रही है क्या ? श्रीर यू॰ के॰ के सिवा यूरोप के श्रीर किन किन देशों से इस सम्बन्ध में लिखा पढ़ी हो रही है, बातचीत चल रही है ?

श्री कानूनगो: ग्रभी तक तो कोई खास बातचीत नहीं चल रही है। यह इंडस्ट्री के बीच में हुआ था, गवर्नमेंट के साथ नहीं हुआ था। यूरोप में ग्रभी काफी रुकावटें हैं श्रीर उनको हटाने के लिए गैट की ग्रोर से चर्चा चल रही है।

श्री विभूति मिश्रः १६६१-६२ में ग्रब तक रुपये पैसे के हिसाब में कितने का माल यहां संगया है ग्रीर कौन कौन सा सामान गया है ?

श्री कानूनगोः इतना लम्बा व्यौरा में अभी नहीं दे सकता हूं।

Shri Ajit Singh Sarhadi: May I know whether any assurance has been given to us that this quota of exports would not be affected by U.K.'s entry into the European Common Market?

Shri Kanungo: I have mentioned earlier that this arrangement was not between governments but between the textile industry of U.K. and the textile industry of India. The question of what will happen if the United Kingdom joins the European Common Market has got to be seen depending

upon the quantum of duty which will be levied on particular products.

Shri Sampath: May I know the position of the handloom variety in this context?

Shri Kanungo: Handloom varieties are outside this quota.

Trade with Afghanistan

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Shri P. G. Deb;
Shri Indrajit Gupta;
Shri Ajit Singh Sarhadi;
*215. Shri Bibhuti Mishra;
Shri Agadi;
Shri Wodeyar;
Shri Kodiyan;

Will the Minister of Commerce and Industry be pleased to state:

- (a) whether Indian traders have suffered a loss of crores of rupees on account of the disruption in trade facilities between Pakistan and Afghanistan; and
- (b) if so, the steps taken to help the Indian traders?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) Goods belonging to Indian traders are lying uncleared in Pakistan, but the extent of loss is not known.

(b) Efforts made by our Missions in Kabul and Karachi to secure clearance of stocks of Indian merchants in transit through Pakistan did not yield results. On receiving information from Government of Pakistan that the goods might be auctioned unless they were taken back to India, a request has been conveyed to the Government of Pakistan to allow Indian traders sufficient time and facilities to bring back their goods. Steps have also been taken to elicit particulars of the goods in order to help their repatriation to India.

Shri Indrajit Gupta: May I know whether it is a fact that goods belonging not only to Indian traders but traders of other countries also are held up in huge quantities particularly at Karachi, and whether it is a fact that some attempt was made to secure the good services of a United Nations Commission to get this trade deadlock solved; if so, with what result?

Shri Satish Chandra: All efforts have been made. The matter has been continuously represented to the Government of Pakistan. We have also requested the Government of Afghanistan to clear these goods which were exported from India on orders from Afghan traders. Several communiques have been issued for the information of our traders that they can bring back their goods if they like, to which the Pakistan Government has no objection. But no progress has been made so far.

Shri Indrajit Gupta: No reply has been given to the second part of my question. There is a report in the Press that a United Nations Commission attempted to put in their good services at the disposal of Pakistan and Afghanistan and to get this trade deadlock solved. May I know whether that report is correct?

Shri Satish Chandra: This is a dispute between the governments of Pakistan and Afghanistan. I have no authoritative information on this subject with me at present.

Shri Ajit Singh Sarhadi: Is it a fact that Indian traders have given the figures about values of goods which are held up in transit in Pakistan after the border was sealed up?

Shri Satish Chandra: Whatever information has reached us has been communicated to Karachi.

Some Hon. Members rose-

Mr. Speaker: Shri M. L. Dwivedi.

Raja Mahendra Pratap: I am very much interested in Afghanistan. I just want to ask a question. I want to know. . . .

Mr. Speaker: I shall call him later. He may wind up.

भी म० ला० द्विवेदी: इस सिलसिले में भक्तगानिस्तान का कोई माल जो हिन्दुस्तान भा रहा था वह भी रुका पढ़ा है ?